

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 13.04.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No.41/BB/2018	For filing proof of service of Notice to Corporate Debtor	Sec 7 of I&B	Mr. Prem Pradeep	A and Y Partners	M/s Indies Vineyards Pvt Ltd	

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

PRADEEP BR.  
9535762414.

FOR RESPONDENT

SHASHANK NAGENDRAN  
9742972097

FOR FINANCIAL  
CREDITOR

**ORDER**

Counsel for Financial Creditor is present. Shri Rajanna, Advocate has filed 'Vakalath' for corporate debtor. For filing objections, list it on 08.05.2018.

MEMBER(T)

MEMBER(J)